

**Defective Case Register from 2025-06-11 to 2025-06-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/17391/2025	RONIT GHOSH	2025-06-11	.Petition not correctly addressed to Honorable Court
2	D-TRPCRL/14831/2025	PRASANTA KUMAR JENA	2025-06-11	3-AUTHENTICATION FEE IS DEFICIENT. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Authentication fees of Rs .7.15 paisa not paid on annexure- 1 . 2.As per index annexure- 3 and 4 are not annexure marked
3	D-RSA/22811/2025	BIBEKANANDA UDGATA	2025-06-11	H.C.B.A Fee of Rs. 50/- not affixed on the vakalat. 2.Code Indicated but Incorrect.
4	D-RSA/22808/2025	BIBEKANANDA UDGATA	2025-06-11	H.C.B.A Fee of Rs.50/- not affixed on the Vakalat
5	D-BLAPL/17300/2025	RAJIB RATH	2025-06-11	.Names In Capital Letters Of All The Signing Advocates Not Indicated
6	D-ABLAPL/16691/2025	KHAGESWAR BEHERA	2025-06-11	.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
7	D-RSA/23015/2025	JAGAJIBAN PRADHAN	2025-06-11	1.Cause Title Not in order.Respondents No-1 and 8 repeated twice be corrected.
8	D-ABLAPL/16698/2025	PRATIK DASH	2025-06-11	. In Declaration of the affidavit,no. of para furnished in correctly.
9	D-CRLA/16664/2025	MANOJ KUMAR PATI	2025-06-11	Annexures not attested
10	D-BLAPL/16548/2025	BIJAYA KUMAR RAGADA	2025-06-11	1. As per rejection order under Annexure-2, the name of the Lower Court does not tally with Synopsis and Petition.
11	D-BLAPL/16558/2025	MANORANJAN PADHY	2025-06-11	T.R no not tally with cause title and first para of the petition copy
12	D-ABLAPL/16675/2025	NALINI KUMAR JENA	2025-06-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.
13	D-WP(C)/20721/2025	BIBHU PRASAD DAS	2025-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 22 not neat.
14	D-ABLAPL/16635/2025	TARA PRASAD MOHAPATRA	2025-06-11	Reference Certificate furnished is incorrect.
15	D-ABLAPL/16647/2025	ASUTOSH TRIPATHY	2025-06-11	Page 9 to 12 Partly Legible.
16	D-ABLAPL/16720/2025	HIMANSHU SEKHAR MISHRA	2025-06-11	4-AFFIDAVIT/VERIFICATION NOT PROPER.
17	D-ABLAPL/16637/2025	TARA PRASAD MOHAPATRA	2025-06-11	1. Index shows Bail Petition instead of ABLAPL Pettion. 2. Reference certificate is incorrect.

18	D-ABLAPL/16669/2025	RABI NARAYAN MOHANTY	2025-06-11	1. Index shows Bail Application instead of ABLAPL Application. 2. Provision of Law furnished incorrect.
19	D-ABLAPL/16663/2025	RABI NARAYAN MOHANTY	2025-06-11	Index shows Bail Application instead of ABLAPL Application. Page 12 and 19 partly not neat.
20	D-ABLAPL/17021/2025	PRASANT KUMAR BARIK	2025-06-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
21	D-ABLAPL/17545/2025	ARUPANANDA GOSWAMY	2025-06-11	1.Petitioner no 3 is under age,other legal Guardian being.autharise for him.
22	D-BLAPL/16740/2025	TARA PRASAD MOHAPATRA	2025-06-11	Honble Court not tally with cause title and Rejection order.
23	D-WP(C)/23177/2025	KANANBALA ROY CHOUDHURY	2025-06-11	.Receipt Showing Serv.copy To ct not Filed.
24	D-BLAPL/16514/2025	SUCHIT KUMAR NAYAK	2025-06-11	Annexure 1 is not attested by the Advocate.
25	D-ABLAPL/16709/2025	BIPIN KUMAR CHOUDHURY	2025-06-11	1. In Annexure-1,page no-17 and 18 is not neat and legible 2.In annexure-4,page no-32 is not legible
26	D-RSA/22671/2025	PREMRAJ GOUDA	2025-06-11	Put up for S.R after filing the C.Copy of th e Trial Court judgment and Decree and proper arrangement of Lower Appellate Court judgment and Decree and Index be corrected accordingly.
27	D-BLAPL/16498/2025	ASUTOSH TRIPATHY	2025-06-11	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fee of Rs 1.10/- not paid in Certified copy of Rejection order.
28	D-BLAPL/16552/2025	MANORANJAN PADHY	2025-06-11	Paragraph no. not correctly furnished in the petition.
29	D-CRLMC/17453/2025	SURYAKANTA DWIBEDI	2025-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-6 not neat.Date mentioned in para-1 not correct.
30	D-ABLAPL/16960/2025	PABITRA KUMAR NAYAK	2025-06-11	1.P.S.not mentioned in Index.
31	D-CRLA/17523/2025	PRADEEP KUMAR DAS	2025-06-11	Code Not indicated 2. In assessment slip code not furnished .
32	D-WA/21383/2025	ADV.	2025-06-11	1.Deficit A .fees of 0.25 paisa to be paid As per annexure-4 , neat copy of page - 30 be filed .2 As per annexure-4 in index year of both the w p (c) and in prayer are not tallied with document filed under annexure-4 .
33	D-BLAPL/17537/2025	PRAFULLA KUMAR RATH	2025-06-11	.Receipt Showing Serv.copy To Vigilance not Filed.
34	D-WP(C)/22819/2025	SAPAN KUMAR PAL	2025-06-11	Annexure -1 and 3(1) mrked twice in averment.
35	D-CRLA/17249/2025	BIPLAB KUMAR DASH	2025-06-11	Put up for S.R.after redacting the name of the victim from the appeal memo.
36	D-WP(C)/23109/2025	GOKULANANDA SAHU	2025-06-11	.Subject Code Not Furnished .

37	D-WP(C)/23101/2025	BAIDHAR SAHOO	2025-06-11	.Subject Code Not Furnished .
38	D-RSA/22792/2025	SUKANTA KUMAR NAYAK	2025-06-11	1.C.Copy not filed. 2.Valuation of the Appeal be corrected.
39	D-ABLAPL/17033/2025	NIRANJAN MAHARANA	2025-06-11	1. In affidavit,occupation of the deponent is wrongly mentioned
40	D-WP(C)/22218/2025	JAGAMOHAN PATTANAIK	2025-06-11	14-NOT PROPERLY INDEXED. Put up for further SR after correct page marking.
41	D-WP(C)/22337/2025	JAGAMOHAN PATTANAIK	2025-06-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. AB not mentioned in index.Case type not mentioned in Vnama.
42	D-CRLMP/15987/2025	DR. SUSANT KUMAR KANUNGO	2025-06-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
43	D-BLAPL/16557/2025	SANJIT MISHRA	2025-06-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 to 15 not partial neat.
44	D-BLAPL/17108/2025	PRAVAT RANJAN BARIK	2025-06-11	.Petition not correctly addressed to Honorable Court

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 11-06-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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